

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF THE LINKS INDIA PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	NAME OF CORPORATE PERSON	THE LINKS INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	03/12/2013
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	RoC-Delhi
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U22222DL2013FTC261548
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	2ND FLOOR, SURYA MANSION DALIP SINGH MARG, HAUZ KHAS, South Delhi - 110016 India.
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	27/03/2020
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	RAJU PALANILKUNNATHIL KESAVAN, IP Reg. No. IBBI/IPA-001/IP-P00801/2017-18/11356, CGNRA-9(33/1183A), Kodamassery Lane, Chalikkavattom, Vennala P O, Kochi, Ernakulam, Kerala - 682028, India - Email : rajupkin@gmail.com , Tel. No.: +91 9349198960
8.	LAST DATE FOR SUBMISSION OF CLAIMS	12/05/2020

Notice is hereby given that the THE LINKS INDIA PRIVATE LIMITED has commenced voluntary liquidation on 27th March, 2020.

The stakeholders of THE LINKS INDIA PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 12th May, 2020 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Raju Palanilkunnathil Kesavan (IP Reg. No. IBBI/IPA-001/IP-P00801/2017-18/11356)

Date : 12/04/2020, Place: Erakulam


CA RAJU. P.K., FCA, DISA, IP
INSOLVENCY PROFESSIONAL
Regn. No: IBBI/IPA-001/
IP-P00801/2017-18/11356

